

(b) if so, the reasons therefor and the steps taken or proposed to be taken by Government in this direction; and

(c) the number of persons who crossed into India during the last six months?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b) On account of variety of reasons such as the length of the border and the nature of terrain through which it passes, some illegal infiltration and smuggling has been taking place on the Indo-Bangladesh Border. Patrolling and anti-smuggling measures along this border has been intensified and the Custom authorities and the BSF have been alerted to check any such smuggling or infiltration.

(c) During the period from May to October, 1980, the BSF apprehended about 1254 persons while trying to cross over to India.

Foreign Nationals Overstaying in U.P.

2371. SHRI CHHANGUR RAM:
SHRI RAM VILAS PASWAN:
SHRI RAJNATH SONKAR
SHASTRI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have made any inquiry with regard to the foreign nationals overstaying in Uttar Pradesh;

(b) if so, the number thereof stating the period of their overstay in India and the countries to which they belong; and

(c) the steps contemplated by Government in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b) Information is being collected from the State Government and will be laid on the Table of the House.

(c) Action, including prosecution and deportation under Foreigners Act, 1946, is taken against foreigners who stay in India unauthorisedly.

Starting of work by Paper Mills in Badarpur and Jagl Road, Assam

2372. SHRI SONTOSH MOHAN DEV: Will the Minister of INDUSTRY be pleased to state:

(a) the date on which the proposed Paper Mills at Badarpur and Jagl Road of Assam are due to start their operation;

(b) whether the Ministry are satisfied with the progress of the work so far achieved by the Hindustan Paper Corporation; and

(c) if not, what steps are being contemplated to start the functioning of the Paper Mills without any further delay?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) The projects are scheduled for commercial production by the end of 1983-84.

(b) and (c) The progress of the projects is being closely monitored and steps are being taken to ensure that the projects are implemented without any further serious slippages.

Reinstatement of Government Employees by Assam

2373. SHRI SONTOSH MOHAN DEV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Assam have re-instated Government employees who were suspended for taking part in agitation in order to create an atmosphere of coordination and mutual relationship between the agitators and Government of Assam and for enlisting the support of public servants to the cause; and